

Letter No. 427/2020.

From,

Kumar kamal,
Principal District & Sessions Judge,
Simdega.

To,

The Registrar General,
High Court of Jharkhand,
Ranchi.

Ref: Letter No. 87/R&S, dated 15.05.2020 of Hon'ble High Court of Jharkhand, Ranchi.

Subject:- Disposal by Fast Track Special Courts/exclusive POCSO Courts to deal with rape & POCSO Act cases.

Simdega, dated the 19th day of May , 2020.

Sir,

With reference to Hon'ble Court's letter no.87/R&S, dated 15.05.2020, I am submitting herewith the desired information regarding disposal by Fast Track Special Courts/exclusive POCSO Courts to deal with rape & POCSO Act cases in the Judgeship of Simdega in prescribed format annexed with separate sheet.

This is for your goodself's kind information and needful.

Yours Faithfully,

19/5/2020
Principal District & Sessions Judge
Simdega.

Encl- (As above 02 Sheets)

Scheme on Setting Up Fast Track Special Courts for Rape and POCSO Act Cases

Progress Update Month : March, 2020

State : Jharkhand

High Court : High Court of Jharkhand

A.Date from Exclusive POCSO Courts set up under FTSC Scheme ONLY

Sl. No.	Districts (Name of the Districts)	Functional Courts	Cases Transferred	New Cases Registered	Total Cases Disposed in the month	Total Pending cases at the end of the month	Pending cases > 5 years out of Total pending cases in col. No. 7
1	2	3	4	5	6	7	8
1.	Simdega	Nil	Nil	Nil	Nil	Nil	Nil

W 18.05.2020

Additional Sessions Judge
Simdega

Scheme on Setting Up Fast Track Special Courts for Rape and POCSO Act Cases

Progress Update Month : March, 2020

State : Jharkhand

High Court : High Court of Jharkhand

B.Date from Combined FTSCs for Rape and POCSO Act cases

Sl. No	Districts (Name of the Districts)	No of Functional Courts	No of Cases Transferred		New Cases Registered		Total Cases Disposed in the month		Pending cases at the end of the month	Pending cases > 5 years out of Total pending cases in Col No. 7		
			Rape Cases	Pocso Act Cases	Rape Cases	Pocso Act Cases	Rape Cases	Pocso Act Cases		Rape Cases	Pocso Act Cases	
1	2	3	4	5	6	7	8					
01	Simdega	Court of Additional Sessions Judge, simdega	-	-	--	02	02	01	61	27	Nil	Nil

* Court of Additional Sessions Judge, Simdega is Special Court for Pocso but not Special Court under Fast Track Scheme

Additional Sessions Judge

Simdega

4/18.05.2020

Scheme on Setting Up Fast Track Special Courts for Rape and POCSO Act Cases

Progress Update Month : April 2020

State : Jharkhand

High Court : High Court of Jharkhand

A.Date from Exclusive POCSO Courts set up under FTSC Scheme ONLY

Sl. No.	Districts (Name of the Districts)	Functional Courts	Cases Transferred	New Cases Registered	Total Cases Disposed in the month	Total Pending cases at the end of the month	Pending cases > 5 years out of Total pending cases in col. No. 7
1	2	3	4	5	6	7	8
1.	Simdega	Nil	Nil	Nil	Nil	Nil	Nil

18.05.2020

Additional Sessions Judge
Simdega

Scheme on Setting Up Fast Track Special Courts for Rape and POCSO Act Cases

Progress Update Month : April, 2020

State : Jharkhand

High Court : High Court of Jharkhand

B.Date from Combined FTSCs for Rape and POCSO Act cases

Sl. No	Districts (Name of the Districts)	No of Functional Courts	No of Cases Transferred		New Cases Registered		Total Cases Disposed in the month		Pending cases at the end of the month		Pending cases > 5 years out of Total pending cases in Col No. 7	
			Rape Cases	Pocso Act Cases	Rape Cases	Pocso Act Cases	Rape Cases	Pocso Act Cases	Rape Cases	Pocso Act Cases	Rape Cases	Pocso Act Cases
1	2	3	4		5		6		7		8	
01	Simdega	Court of Additional Sessions Judge, Simdega	-	-	--	02	--	--	61	29	Nil	Nil

* Court of Additional Sessions Judge, Simdega is Special Court for Pocso but not Special Court under Fast Track Scheme

Additional Sessions Judge
Simdega

4/18.05.2020